

13-5-02

Hon. Mr. Justice R. A. K. Trivedi - VC

Hon. Mr. C. S. Chadha - AM

Sri K. K. Mishra counsel for
the applicant states that this OA
may be dismissed as not pressed.

Ms. S. Srivastava, Counsel for
respondents has no objection.

Accordingly, the O. A. is dismissed
as not pressed. No order as to
costs.

[Signature]

AM

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VC

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